

CCA-100/02

in

OA No. 1458/98

28-11-02

Hon'ble Mr. S. Dayal, A.M.

Hon'ble Mr. A.K. Bhatnagar, J.M.

Adjourned on account of illness slip of
Sri A.K. Gaur, counsel for the respondents

LIST on 10-01-03.


J.M.


A.M.

man

10.1.03

Hon Mr Justice R.R. Trivedi, VC
Hon Maj Genle Srivastava, AM

Shri R. Verma for the applicant and Shri A.K. Gaur
for the respondents.

Shri Gaur submits that the order of this
Tribunal dt 16.2.01 passed in OA 1458/98 has been
Complied with. Shri R. Verma has accepted this
statement.

In the circumstances there remains nothing
to be decided in this C.A. Contempt application is
disposed of. Notices issued are discharged. No Costs.


AM


VC

for